

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No. 103 – IA/428(AHM)2024  
In  
CP(IB)/144(AHM)2022

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

State Bank of India

.....Applicant

V/s

Jignesh Harjibhai Ghanva

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Saurabh Rachchh, Advocate

For the Respondent : Mr. Arjun Sheth, Advocate a/w.

: Mr. Rajiv Chawla, Advocate

For the FC : Ms. M. A. Gogia, Advocate

**ORDER**

Heard the Learned Counsel for the applicant as well as learned Counsel for the Respondent – Guarantor and perused the record.

**Reserved for the order.**

**-Sd-**  
**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**